

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-515

Appeal No.- 75/252/ND/2022

IN THE MATTER OF:

Income Tax Officer

Vs.

ROC (M/s. Prefab Buildcon Pvt. Ltd.)

....Appellant

....Respondent

SECTION

U/s 252

Order delivered on 27.09.2022

CORAM:

SHRI P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant : Adv Puneet Rai, Adv Adeeba Mujahid, Standing
Counsel

For the Respondent :

ORDER

Due to paucity of time, list the matter on **03.11.2022.**


For (Court Officer)

Md Saddam